

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 09
IA No. 10/JPR/2024
IA No. 188/JPR/2024
CP No. (IB)- 75/94(1)/JPR/2023
Under Section 94(1) of IBC, 2016**

In the matter of:

Mukhtyar Ali Quazi

...Applicant

Versus

Bank of Baroda (PG to CD-Simna Exim India Pvt. Ltd.)

...Respondent

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 26.07.2024.

Therefore, the matter is reposted to 02.09.2024.


(Prabhu Dayal Sewda)
Court Officer

July 26, 2024